

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 1319/2023

M. VARADHAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 264631/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 261431/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 258373/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 326689/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 21031/2026 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 270527/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 10766/2026 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 319925/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 265478/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 294410/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 9959/2026 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 314804/2025 - CLARIFICATION/DIRECTION, IA No. 35172/2026 - CLARIFICATION/DIRECTION, IA No. 291698/2025 - CLARIFICATION/DIRECTION, IA No. 260210/2025 - CLARIFICATION/DIRECTION, IA No. 314805/2025 - EXEMPTION FROM FILING O.T., IA No. 314802/2025 - EXEMPTION FROM FILING O.T., IA No. 265469/2025 - EXTENSION OF TIME, IA No. 294408/2025 - INTERVENTION APPLICATION, IA No. 9729/2026 - INTERVENTION APPLICATION, IA No. 292159/2025 - INTERVENTION APPLICATION, IA No. 7779/2026 - INTERVENTION APPLICATION, IA No. 288267/2025 - INTERVENTION APPLICATION, IA No. 314801/2025 - INTERVENTION APPLICATION, IA No. 26911/2026 - INTERVENTION APPLICATION, IA No. 258372/2025 - INTERVENTION APPLICATION, IA No. 321209/2025 - INTERVENTION APPLICATION, IA No. 270162/2025 - INTERVENTION APPLICATION, IA No. 10475/2026 - INTERVENTION APPLICATION, IA No. 315850/2025 - INTERVENTION APPLICATION, IA No. 7795/2026 - INTERVENTION/IMPLEADMENT, IA No. 35171/2026 - INTERVENTION/IMPLEADMENT, IA No. 308194/2025 - INTERVENTION/IMPLEADMENT, IA No. 296735/2025 - INTERVENTION/IMPLEADMENT, IA No. 242244/2025 - INTERVENTION/IMPLEADMENT, IA No. 273899/2025 - MODIFICATION, IA No. 35773/2026 - MODIFICATION OF COURT ORDER, IA No. 3408/2026 - MODIFICATION OF COURT ORDER, IA No. 296737/2025 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 245323/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 242662/2023 - STAY APPLICATION)

WITH

T.C. (C) No. 112-115/2015 (XII-B)

T.C. (C) No. 110/2015 (XII-B)

(IA No. 86498/2017 - CLARIFICATION/DIRECTION)

T.C. (C) No. 111/2015 (XII-B)

T.C. (C) No. 119/2015 (XV)

T.C. (C) No. 118/2015 (III-A)

T.C. (C) No. 116/2015 (IV)

T.C. (C) No. 117/2015 (III-A)

T.C. (C) No. 127/2015 (XIV-A)

T.C. (C) No. 126/2015 (XIV-A)

IA No. 22372/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22168/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 95063/2021 - CLARIFICATION/DIRECTION

IA No. 180916/2022 - EXEMPTION FROM FILING O.T.

IA No. 132357/2021 - EXEMPTION FROM FILING O.T.

IA No. 95062/2021 - INTERVENTION/IMPLEADMENT

IA No. 242449/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 23851/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

T.C. (C) No. 133/2015 (XI-B)

FOR ON IA 1/2016

T.C. (C) No. 2/2016 (III)

W.P. (C) No. 799/2016 (X)

W.P. (C) No. 644/2016 (X)

W.P. (C) No. 709/2016 (PIL-W)

W.P. (C) No. 808/2016 (PIL-W)

W.P. (C) No. 1005/2016 (X)

T.C. (C) No. 63/2018 (XII-A)

CONMT.PET. (C) No. 622/2023 in T.C. (C) No. 126/2015 (XIV-A)

W.P. (C) No. 82/2023 (X)

IA No. 15785/2023 - EXEMPTION FROM FILING O.T.

T.P. (C) No. 90-94/2024 (XIV)

IA No. 9540/2024 - STAY APPLICATION

T.P. (C) No. 270-271/2024 (XI-B)

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 214088/2024 and IA No. 24977/2024 - STAY APPLICATION

T.P. (C) No. 1298/2024 (XVII-B)
IA No. 110368/2024 - EX-PARTE STAY

T.C. (C) No. 38/2024 (XII-B)
IA No. 7890/2025 - PERMISSION TO APPEAR AND ARGUE IN PERSON

T.P. (C) No. 2930/2024 (XV)

T.P. (C) No. 2997/2024 (XII-A)
IA No. 256650/2024 - STAY APPLICATION

T.P. (C) No. 156/2025 (IX-A)
IA No. 17549/2025 - STAY APPLICATION

T.P. (C) No. 349/2025 (XII-A)
IA No. 33259/2025 - STAY APPLICATION

SLP (C) No. 7328/2025 (XV)
IA No. 67309/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

T.P. (C) No. 840/2025 (IV-A)
IA No. 78135/2025 - STAY APPLICATION

T.P. (C) No. 967/2025 (IV-A)

SLP (C) No. 19203/2025 (XIV)

W.P. (C) No. 865/2025 (X)
IA No. 225187/2025 - EXEMPTION FROM FILING O.T.

SLP (C) No. 35806-35807/2025 (XI-B)
(IA No. 291567/2025 - EXEMN.FROM FILING C/C OF CERTIFICATE OF
FITNESS and IA No. 294648/2025 - PERMISSION TO APPEAR AND ARGUE IN
PERSON)

Date : 24-02-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Vivek Narayan Sharma, AOR

Mr. Anand Nandan, Adv.
Mr. Amit Pawan, AOR
Mr. Kuldeep Mishra, Adv.

Mr. Mohammed Sadique T.a., AOR

Mr. Manan Kumar Mishra, Sr. Adv.
Mr. Guru Krishna Kumar, Sr. Adv.
Ms. Anjul Dwivedi, Adv.

Dr. Ram Sankar, Adv.
Mr. Naveenkumar M A, Adv.
Mr. Adhil N, Adv.
Mr. Suryanarayanan Muthukrishnan, Adv.

Mr. Kamran Khwaja, Adv.
Mr. Satya Mitra, AOR
Mr. Ankur Mittal, Adv.
M/S. Ram Sankar & Co, AOR

Ms. Pratibha Jain, AOR
Mr. Puneet Jain, Sr. Adv.
Mrs. Christi Jain, Adv.
Mr. Harsh Jain, Adv.
Ms. Akriti Sharma, Adv.
Mr. Om Sudhir Vidyarthi, Adv.
Mr. Aditya Jain, Adv.
Mr. Siddharth Jain, Adv.
Mr. Yogit Kamat, Adv.
Mr. Arjun Kanadi, Adv.

Mr. Chirag Joshi, Adv.
Mr. Ghanshyam Joshi, AOR

Mr. Anantha Narayana M.g., AOR
Mr. Ramesh Babu M. R., AOR
Mr. Yadav Narendra Singh, AOR
Mr. P. Soma Sundaram, AOR
By Courts Motion, AOR
Mr. Anil Kumar Gupta-ii, AOR

Mr. M. Gireesh Kumar, Adv.
Mr. M Gireesh Kumar, Adv.
Mr. Ankur S. Kulkarni, AOR
Mr. Tarun, Adv.
Mr. Sanjay Singh, Adv.
Mr. Thamizhendhi, Adv.
Ms. Sneha Mathew, Adv.

Ms. Alpana Sharma, AOR

Mr. Subodh Kr. Pathak, Adv.
Mr. Satish Khandal, Adv.
Mr. Pawan Kumar Sharma, Adv.
Mr. V. Elangovan, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Mrs. Madhavi Divan, Sr. Adv.
Mr. Aditya Kumar Choudhary, Adv.
Mr. M Vel Murugan, Adv.

Mr. Sandeep Pandey, Adv.
Mr. Aditya Anand Singh, Adv.
Mr. Rajesh Singh Chauhan, AOR

M/S. Parekh & Co., AOR

Ms. Santosh, Adv.
Dr. Charanjeet Singh Chanderpal, Adv.
Mr. Anil Kumar, AOR
Mr. Kaushal Kishore, Adv.
Mr. Dheeraj Kumar Teotia, Adv.
Mr. Amarjeet Sahani, Adv.
Mr. V. Vemula Raghuraman, Adv.
Mr. Yogesh Sham Sonawane, Adv.
Mr. Saboor Ahmed, Adv.
Mr. Vishal Tiwari, Adv.

Petitioner-in-person

For Respondent(s) :Mr. Parmanand Pandey, AOR
Mr. Jogy Scaria, AOR
Mrs. Nandini Gore, AOR
Ms. Aparna Jha, AOR
Mr. Venkateswara Rao Anumolu, AOR

Mr. Vikas Upadhyay, AOR
Ms. Ankita Kashyap, Adv.
Mr. Ranveer Singh, Adv.
Mr. Shiva Narang, Adv.

Mr. Ashwani Kumar Dubey, AOR
Ms. Garima Sharma, Adv.

Ms. Sneha Kalita, AOR
Caveator-in-person, AOR
Mr. Praveen Agrawal, AOR
M/S. Venkat Palwai Law Associates, AOR
Mr. Rajeev Singh, AOR
Mr. Gopal Prasad, AOR

Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.

Mr. Amol B. Karande, AOR
Mr. Ashutosh Srivastava, Adv.
Mr. B Lakshmi Pallesh, Adv.
Ms. Akshada, Adv.
Mr. Rajiv Agnihotri, Adv.

Mr. Y. Raja Gopala Rao, AOR

Mr. Mohammed Sadique T.a., AOR

Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Santhosh K, Adv.
Mrs. Devika A.l., Adv.

Ms. Kamakshi S. Mehlwal, AOR
Mr. Abhik Kumar, Adv.
Mr. Sanveer Mehlwal, Adv.
Mr. Deepak Girdhar, Adv.
Ms. Geetanjali Mehlwal, Adv.
Mr. Govind Bali, Adv.

Mr. Subhasish Mohanty, AOR
M/S. Parekh & Co., AOR
Mr. Shibashish Misra, AOR
Ms. Malini Poduval, AOR
Mr. Himinder Lal, AOR
Ms. Manju Jetley, AOR

Mr. J.n.s. Tyagi, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. E. C. Agrawala, AOR

M/S. Manoj Swarup And Co., AOR
Mr. Suvendu Suvasis Dash, AOR

Mr. Mohinder Jit Singh, AOR
Mr. Hardik Rupal, Adv.
Ms. Aishwarya Malhotra, Adv.
Ms. Tripta Sharma, Adv.

Mr. Pijush K. Roy, Sr. Adv.
Mrs. Kakali Roy, Adv.
Mr. Pritthish Roy, Adv.
Mr. Pranav Misra, Adv.
Mr. Linto K.b, Adv.
Mr. Nitin Kashyap, Adv.
Mr. Rajan K. Chourasia, AOR

Mr. Nischal Kumar Neeraj, AOR
Mr. Deependra Kumar Pathak, Adv.
Mr. Virender Kumar, Adv.
Mrs. Raj Rani, Adv.
Ms. Garima Kumar, Adv.
Mr. Shalen Bhardwaj, Adv.
Mr. Shafiq Khan, Adv.
Ms. Anjani Suri, Adv.
Mr. Chandan Kumar Mandal, Adv.
Mrs. Sabika Ahmad, Adv.
Mrs. Smerity Rani, Adv.
Mr. Amod Kumar Mishra, Adv.
Ms. Reema Roy, Adv.

Ms. Neelima Bagoria, Adv.
Ms. Lakshmi, Adv.
Mr. Amit Kumar, Adv.
Mr. Vishal Mudgal, Adv.
Mr. Akash Maurya, Adv.

Ms. K. V. Bharathi Upadhyaya, AOR
Mr. Sufyan Hasan, Adv.
Ms. Pritama, Adv.
Ms. Shaivani Gupta, Adv.
Ms. Hema Malik, Adv.
Dr. Sunita, Adv.
Mr. Bipin Vinayak Chandran, Adv.

Mr. Aditya Singh, AOR

Mr. Shishir Pinaki, AOR
Mr. Dhanaeswar Gudapalli, Adv.
Mr. Satyeyu Veer, Adv.
Ms. Mallika Das, Adv.

Mr. Anand Nandan, Adv.
Mr. Kuldeep Mishra, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Deepak Goel, AOR
Mr. Kamal Kumar Pandey, Adv.
Ms. Urvashi Sharma, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. Sudarshan Singh Rawat, AOR
Ms. Anubha Dhulia, Adv.
Mr. Sunny Sachin Rawat, Adv.

Ms. Adviteeya, Adv.
Mr. Rakesh K. Sharma, AOR

Mr. Prashant Shrikant Kenjale, AOR
Mr. B Dhananjay, Adv.

Mr. M. A. Chinnasamy, AOR
Mr. C Raghavendren, Adv.
Mrs. C Rubavathi, Adv.
Mr. V Senthil Kumar, Adv.
Mr. Saurabh Gupta, Adv.
Mr. Amit Kumar, Adv.

Mr. Manan Kumar Mishra, Sr. Adv.
Mr. Guru Krishna Kumar, Sr. Adv.

Ms. Radhika Gautam, AOR
Mr. Anjul Dwivedi, Adv.
Mr. Vishesh Goel, Adv.
Mr. Kunal Thakur, Adv.

Mr. Harvinder Chowdhury, AOR

Mr. Anubhav, AOR

Mr. Yusuf, AOR
Mr. S. Prabakaran, Sr. Adv.
Mr. S Prabakaran, Sr. Adv.
Mrs. Usha Prabakaran, Adv.
Mr. Maheswaran Prabakaran, Adv.
Dr. Ram Sankar, Adv.
Mrs. Harini Ramsankar, Adv.

Mr. Subodh Kr. Pathak, Adv.
Mr. Satish Khandal, Adv.
Mr. Pawan Kumar Sharma, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Dr. N. Visakamurthy, AOR
Mr. K.M. Nataraj, A.S.G.
Mr. Mukul Singh, Adv.
Ms. Alka Agarwal, Adv.
Mr. R.R. Rajesh, Adv.
Mr. T.S. Sabarish, Adv.
Mr. G S Makker (aor), Adv.
Mr. Vinayak Sharma, Adv.

M/S. Godavari Law Associates, AOR
Respondent-in-person

Mr. Manan Kumar Mishra, Sr. Adv.
Mr. Guru Krishna Kumar, Sr. Adv.
Ms. Anjul Dwivedi, Adv.
Dr. Ram Sankar, Adv.
Mr. Naveenkumar M A, Adv.
Mr. Adhil N, Adv.
Mr. Suryanarayanan Muthukrishnan, Adv.
M/S. Ram Sankar & Co, AOR

Mr. P V Surendranath, Sr. Adv.
Mr. Biju P Raman, AOR
Mr. John Thomas Arakal, Adv.
Mr. Sawan Kumar Shukla, Adv.
Ms. Lekha Sudhakar, Adv.
Mr. Badri Venkata Reddi, Adv.
Ms. Nandana Harikrishnan, Adv.

Mr. Harsh V. Surana, AOR

Mr. T. Singhdev, Adv.
Mr. Prateek Bhatia, AOR
Mr. Tanishq Srivastava, Adv.
Ms. Yamini Singh, Adv.
Mr. Abhijit Chakravarty, Adv.
Mr. Bhanu Gulati, Adv.
Mr. Vedant Sood, Adv.

Mr. H. Chandra Sekhar, AOR

Mr. D Bharat Kumar, Adv.
Mr. M Chandrakanth Reddy, Adv.
Mr. Siddhartha Sinha, AOR

Ms. Tatini Basu, AOR
Mr. Byrapaneni Suyodhan, Adv.
Mr. Kumar Shashank, Adv.
Ms. Obulapuram Keerthi, Adv.
Mr. B Ravikiran Singh, Adv.

Mr. Rajat Kapoor, Adv.
Dr. Arvind S. Avhad, AOR

Mr. K. V. Mohan, AOR

Mrs. Sumita Ray, AOR
Ms. Disha Ray, Adv.
Mr. Anurag Kumar, Adv.
Mr. Piyush Wadhwa, Adv.
Ms. Vanshika Singh, Adv.

Mr. Ashok Singh, AOR
Ms. Aditi, Adv.

Mr. Sumeer Sodhi, AOR

Ms. Aishwarya Bhati, Sr. Adv.
Ms. Manisha Ambwani, AOR
Mr. Abhinav Aggarwal, Adv.

Mr. Manish Kumar Saran, AOR
Mr. Sidhant Sharma, Adv.
Mr. Aditya Mani Saran, Adv.

Mr. Aljo K. Joseph, AOR
Mr. Rajnish Kumar, Adv.
Mr. Rajesh Kumar, Adv.
Mr. N Leela Vara Peqsqd, Adv.

Mr. Ananta Prasad Mishra, AOR
Mr. Saurabh Gupta, Adv.

Mr. Jasbir Singh, Adv.

Ms. Christi Jain, AOR
Mr. Puneet Jain, Sr. Adv.
Mrs. Christi Jain, Adv.
Mr. Harsh Jain, Adv.
Mr. Aditya Jain, Adv.
Mr. Siddharth Jain, Adv.
Mr. Om Sudhir Vidyarthi, Adv.
Mr. Yogit Kamat, Adv.
Mr. Ritvil Bharadwaj, Adv.

Mr. Anshuman Singh, AOR

Mr. Anjani Kumar Mishra, AOR
Mrs. Hardeep Kaur Mishra, Adv.
Mr. Praveen Mishra, Adv.
Mr. Rajesh Kumar Singh, Adv.
Mr. Krishna Gopal Mishra, Adv.
Mr. Saurav Sharma, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Gyanendra Kumar Pandey, Adv.

Mr. Vivek Narayan Sharma, AOR
Mr. Akash Singh, Adv.
Mrs. Mahima Bhardwaj Kalucha, Adv.
Mr. Akash Pratap Singh, Adv.
Mr. Rajeev Kumar Jha, Adv.

Mr. Biswajit Deb, Sr. Adv.
Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.
Mr. Utkarsh Anand, Adv.
Ms. Riya Dhingra, Adv.

Mr. Abdul Qadir Abbasi, AOR
Mr. R. H. A. Sikander, AOR
Ms. K. R. Chitra, AOR

Mr. Vikas Kumar, Adv.
Mr. Neeraj Kumar Sharma, Adv.
Mr. Deepak Vashisht, Adv.
Mr. Divyansh Bisht, Adv.
Ms. Kiran Choubey, Adv.
Mrs. Himani Singh, Adv.
Dr. Charanjeet Singh Chanderpal, Adv.
Mr. Anil Kumar, AOR

Mr. Javedur Rahman, AOR

Mr. Gautam Das, AOR
Mr. Gautam Das, Adv.

Mr. R.k.padhi, Adv.
Mr. Abanikanta Sahu, Adv.
Ms. Khushi Chopra, Adv.
Mr. Dhirendra Kumar Jha, Adv.
Mr. Tarun Kant Samantaray, Adv.
Ms. Vandana Miglani, Adv.
Ms. Smita Samntaray, Adv.
Mr. Santosh Kumar Bebarta, Adv.

Mr. Rajesh Singh, AOR
Mr. Hitesh Kumar Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Mahi Pal Singh, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Sandeep Singh Dingra, Adv.
Mr. Varun Varma, Adv.
Mr. Supriya, Adv.
Mr. Jatin Malik, Adv.
Mr. Anupam Kumar, Adv.
Ms. Niharika Dwivedi, Adv.
Mr. Jogender Kumar, Adv.
Ms. Swati Vishan, Adv.
Mr. Prince Raj, Adv.
Ms. Charanjeet Sidhu, Adv.
Mr. Sanjeev Kumar, Adv.
Ms. Manisha Chawla, Adv.
Ms. Ritika Raj, Adv.
Mr. Dilip Kumar, Adv.
Mr. Desh Pal Singh, Adv.
Mr. Raghvendra Pratap Singh, Adv.
Mr. Manoj Kumar Rajput, Adv.
Mr. Honey Sharma, Adv.
Mr. Shubham Rajhans, Adv.
Mr. Sandeep Kumar Sharma, Adv.
Mr. Manoj Kumar, Adv.

Mr. Shwetank Sailakwal, AOR
Mr. Mayank Suryan, Adv.
Mr. Alok Mishra, Adv.
Ms. Esha Mishra, Adv.
Ms. Ruby, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Rajkumari Divyasana, Adv.

Ms. Kheyali Singh, AOR

Ms. Nupur Kumar, AOR
Ms. Muskan Surana, Adv.

Mr. Satya Mitra, AOR

Mr. Ankit Singh, Adv.
Mr. Shashank Singh, AOR
Mr. Varun Bhati, Adv.
Mr. Milind Modi, Adv.
Mr. Bilal A Khan, Adv.
Ms. Neha Yadav, Adv.
Ms. Ankita Kashyap, Adv.

Mr. Arun Kanwa, Adv.
Mr. Adarsh Kumar Pandey, Adv.
Mr. Rohan Wadhwa, Adv.
Mr. Tushar Panwar, Adv.
Mr. Ankit Bishnoi, Adv.
Mr. Pushpendra Kumar Anuragi, Adv.
Mr. Varun Rawat, Adv.
Mr. Mukesh Kumar, AOR

Mr. Guntur Prabhakar, AOR

Mr. Prateek Kumar, AOR
Mr. Devansh Rai, Adv.
Ms. Sanjivani Pattjoshi, Adv.
Ms. Teesha, Adv.

Mr. Sanchit Garga, AOR
Mr. Kunal Rana, Adv.
Mr. Shashwat Jaiswal, Adv.
Ms. Diksha Arora, Adv.
Mr. Bhanu Pratap Singh, Adv.
Ms. Aarohi Garg, Adv.

Mr. Amol B. Karande, AOR
Mr. Ashutosh Srivastava, Adv.
Mr. B Lakshmi Pallesh, Adv.
Ms. Akshada, Adv.
Mr. Rajiv Agnihotri, Adv.

Mr. Varun Chugh, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Santosh Ramdurg, Adv.
Mr. Yogesh Vats, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Virag Gupta, Adv.
Ms. Rupali Panwar, Adv.
Mr. Vishal Arun Mishra, AOR

Dr. Surender Singh Hooda, AOR

Ms. Roopali Lakhotia, AOR

Mr. Ravi Sehgal, Adv.
Ms. Radhika Maharwal, Adv.
Mr. Adithya S Nair, Adv.

Mr. P V Surendranath, Sr. Adv.
Mr. Biju P Raman, AOR
Mr. John Thomas Arakal, Adv.
Mr. Sawan Kumar Shukla, Adv.
Ms. Lekha Sudhakar, Adv.
Mr. Badri Venkata Reddi, Adv.
Ms. Nandana Harikrishnan, Adv.

Mr. Anand Nandan, Adv.
Mr. Kuldeep Mishra, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Pai Amit, Adv.
Mr. Rahat Bansal, AOR
Mr. Varun Mudgal, Adv.

Mr. Sridhar Potaraju, Sr. Adv.
Mr. Arjun D. Singh, Adv.
Mr. Gaichangpou Gangmei, Adv.
Mr. Maitreya Mahaley, Adv.
Ms. Niharika Singh, Adv.
Mr. Yimyanger Longkumer, Adv.
Ms. Chamudeswari Pemmasani, Adv.
Ms. Arlene Noronha, Adv.
Mr. Kamei Bestman Kabui, Adv.
Mr. Chipika Zhimo, Adv.
M/s Ag Veritas Law, AOR

In IA No.35171/2026

Mr. Anish Maheshwari, Adv.
Mr. Sunil Joshi, Adv.
Mr. Nitish Bagri, Adv.
Mr. Vijay Kumar Maurya, Adv.

UPON hearing the counsel the Court made the following

O R D E R

IA Nos.62386/2026, 62395/2026 and 62401/2026

1. These applications have been moved by members of the Bar in the State of Rajasthan, either questioning the validity and propriety of the methodology of co-option prescribed in the Rules

or seeking such other directions which directly pertain to the ongoing State Bar Council elections.

2. Following the past practice, we dispose of these applications with liberty to the applicant(s) to approach the High Powered Election Supervisory Committee headed by Justice Sudhanshu Dhulia, former Judge of this Court. With respect to the legality of the rules, we request the Committee to assist us with its expert opinion. Further orders shall be passed keeping in mind the recommendations of the Committee. The parties shall be at liberty to approach the said Committee to raise all the issues sought to be presented before us through these applications.

IA No.35773/2026

3. This application has been filed by a member of the Bar Council from the State of Kerala, seeking rescheduling of the election.
4. Let a final call be taken by the High-Powered Election Supervisory Committee headed by Justice Sudhanshu Dhulia.
5. The application stands disposed of.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR